

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 06/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHavan, MEMBER-TECHNICAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/716/2017

NAME OF THE PETITIONER(S) : EDAC ENGINEERING LTD

NAME OF THE RESPONDENT(S) : COASTAL ENERGEN PVT LTD

UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
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1). MR. P. H. ARVINDH PANDIAN

SR. COUNSEL

FOR ANANT MERATHIA
Sandeep Kumar
Roshan Atiq.

Counsel for
Respondent

Ananth

ORDER

Counsel for petitioner/operational creditor present. Counsel for respondent/corporate debtor present and submitted that the talks for settlement has failed. He prayed for time to file preliminary counter in relation to the technical defects. Time is enlarged at request with a direction to file counter and provide a copy of the same to the other side prior to the next date of hearing and also for hearing submissions. Put up on 20.02.2018.

-8d-
(S VIJAYARAGHavan)
Member(Technical)

-5d-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)